

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SOUTH ZONAL BENCH, CHENNAI**

ST/00233/2012

[arising out of Order-in-Original No.08/2012, dated 31.01.2012
passed by the Commissioner of Service Tax, Chennai]

M/s. SHRI KRISHNA BUILDERS & PROPERTY DEVELOPERS (P) LTD. APPELLANT

Versus

COMMISSIONER OF SERVICE TAX, CHENNAI RESPONDENT

ST/00234/2012

[arising out of Order-in-Original No.10/2012, dated 31.01.2012
passed by the Commissioner of Service Tax, Chennai]

M/s. SHRI KRISHNA BUILDERS APPELLANT

Versus

COMMISSIONER OF SERVICE TAX, CHENNAI RESPONDENT

Appearance:

For the Appellant None
For the Respondent Shri S. Govindarajan, AC (AR)

CORAM:

Hon'be Smt. Sulekha Beevi C.S, Member (Judicial)
Hon'ble Shri Madhu Mohan Damodhar, Member (Technical)

Date of hearing/decision **25-03-2019**

FINAL ORDER NOS. **40605-40606 / 2019**

Per Bench:

None for the appellants' inspite of issuing notices both to the appellants as well as the counsel. It is presumed that the appellants are not interested in prosecuting their appeal. The same is dismissed for default.

(Dictated and pronounced in open court)

(MADHU MOHAN DAMODHAR)
MEMBER (TECHNICAL)

(SULEKHA BEEVI C.S)
MEMBER (JUDICIAL)

ksr
26-03-2019

	DRAFT			Remarks
	I	II	III	
Date of dictation	25.03.2019			
Draft Order - Date of typing	26.03.2019			
Fair Order Typing	26.03.2019			
Date of number and date of dispatch	27.03.2019			

